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THE HIGH COURT OF KERALA

Kochi- 682031
Dated: 13.02.2020

OFFICIAL MEMORANDUM

Sub: High Court Establishment - amendment to the Kerala High Court Service Rules, 2007 - Reg.

Ref: Rule 39 of the Kerala High Court Service Rules, 2007

It is proposed to make the following amendments to the Kerala High Court Service Rules, 2007, namely:

In the said Rules, the existing Rule 20(2)(e) shall be substituted with the following:

"Promotion to the category of Higher Grade Office Attendant shall be from the category of Office Attendant".

The entries in columns 3 & 4 of category 6 of Sub Division I of Division IV under Annexure I, shall be substituted as follows:

Sub-Division (1)	Category (2)	Name of post (3)	Method of appointment (4)	Qualification (5)
1	6	Higher Grade Office Attendant	Promotion from Office Attendant	

The above amendment will have retrospective effect from 01.04.2016.

The members of High Court Service are directed to file representations, if any, to the amendment proposed to the 'A' section, High Court, on or before **17.02.2020.**

(By Order)


K. Haripal
Registrar General

To

The Joint Registrars, High Court
The Deputy Registrars, High Court
The Public Relations Officer, High Court
The Protocol Officer, High Court
The Finance Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars and the Chief Librarian, High Court
The Private Secretaries to Judges, High Court
The Librarian, Kerala Judicial Academy, Athani

(PTO)

02/01/20

All Section Heads, High Court
The Section Head, Kerala Judicial Academy, Athani
The Assistant Registrar in charge of 'K' section, High Court



They shall bring
the contents of
this O.M to the
notice of the
members working
under their control

The Superintendent (Vehicles), High Court.
The Civil Sergeant, High Court.
The Confidential Assistants to the Director and Additional Director,
Kerala Judicial Academy, Athani.
The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High Court
The IT Section, High Court (for publishing in the High Court website)
The Administrative Records Sections, High Court
The Notice Board, High Court
The File/Stock file